- Limited number/capability of domestic suppliers for balance of plant (BOP) equipments like coal and ash handling systems, water treatment plants, cooling water systems, air conditioning & ventilation systems, fire protection systems, cooling towers, construction equipment, civil works & services etc.
- (d) To meet the growing demand of power equipment and emerging power capacity addition requirements in the country, BHEL has taken various steps which include:—

enhancement of its power generation equipment manufacturing capacity from 6,000 MW to 10,000 MW per annum by December 2007 and further augmenting it to 15,000 MW per annum by end of December 2009;

actively pursuing with Ministry of Power for encouraging vendors of Balance of Plants and Civil Contractors to enhance their capacities;

upgradation/introduction of new technologies and having necessary technology tie-ups for super-critical thermal power sets and Advanced-Class Gas Turbine sets envisaged for the country.

Capacity Expansion of BHEL

3046. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

whether Government has a proposal to expand the capacity of the Bharat Heavy Electrical Limited (BHEL);

if so, the details thereof;

whether the company achieved their target of manufacturing power equipments during the Tenth Plan period;

if so, the details thereof; and

the present order and supply position of various power manufacturing equipments with the company?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RAGHUNATH JHA): (a) and (b) Yes, Sir. Bharat Heavy Electricals Limited (BHEL) has enhanced its power equipment manufacturing capacity from 6,000 MW to 10,000 MW per annum by December, 2007 and is further augmenting it to 15,000 MW per annum by end December 2009 to meet the emerging requirement of the country.

- (c) and (d) Power capacity addition of 41,110 MW was planned in the country during 10th Plan period. Out of these, orders for 18,696 MW were placed on BHEL. Approximately 40% of these orders viz. 7,032 MW were placed very late during the latter part of the 10th Plan creating a situation of bunching of orders. In spite of late receipt of orders, the company had put in its best efforts and achieved commissioning of 14,912 MW, which includes share of Tehri and Dabhol power projects. Overall, BHEL successfully achieved 80% of it's commissioning target during the 10th Plan period.
- (e) As on 1.4.2008, BHEL has received orders aggregating to 38,906 MW including part supplies and commissioning of Ratnagiri Block III, of domestic utility power sets for commissioning during the 11th Plan period. Out of these orders, BHEL has already

commissioned 4,984 MW of BHEL manufactured sets, and 740 MW of Ratnagiri Block **III.** Additionally, BHEL has also commissioned 220 MW nuclear set at Kaiga (non-BHEL make) during 2007-08.

The remaining orders of domestic utility power projects are scheduled to be manufactured and commissioned as follows:

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These projects are progressing as per schedule.

Auto Policy 2002

3047. SHRJ RAHUL BAJAJ: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state whether national sectoral policies, *e.g.* the Auto Policy of 2002 are not required to be approved by the Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RAGHUNATH JHA): As per the Government of India guidelines, laid down in Manual of Office Procedure, as revised from time to time, the Departments are responsible for formulation of policies in relation to business allocated to them and also for execution and review of those policies. Accordingly, the Auto Policy of 2002 was framed with the approval of the Government. It was also laid in the Parliament on 07.03.2002.

Revival of Hindustan Cables Ltd.

3048. SHRI SYED AZEEZ PASHA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

whether Government is aware of the request of Andhra Pradesh for assistance to Hindustan Cables Limited, a Public Sector Unit, which has come to stand still due to lack of working capital and it is facing a severe financial crunch;

if so, whether any step have been taken by Government;

if so, the details thereof; and

if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RAGHUNATH JHA): (a) Yes Sir, A request had been received from the Chief Minister, Andhra Pradesh for revival of the Hyderabad Unit of HCL in 2004 & 2006.

(b) Government of India has got conducted several feasibility studies to consider revival of the Hindustan Cables Limited. The latest study was conducted by IIT Kharagpur in March 2007.